## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 116/NCLT/AHM/2017 With CA(CAA) No. 90/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Trans Fleet Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION **SIGNATURE** 

1. Dharmishta Raval Advocate Petitions

2. Yuvorgi Thakere

Advocate Petitioners

Learned Advocate Ms. Dharmista Raval with Learned Advocate Mr. Thakore present for Petitioner.

Proof of service of notice on statutory authorities filed.

No representation received from other statutory authorities.

Letter received from RD requesting time on the ground that certain documents not received from the company.

Petitioner shall supply documents required by RD.

List the matter on 23.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.